

**Affidavit to be Furnished by the candidate along with Nomination Paper
Before the Returning Officer.**

**For election to Bihar Legislative Assembly (Name of the House)
From 177 - Harnaut Constituency (Name of the Constituency)**

I Hari Narayan Singh son of Late Shivdutt Prasad Aged 70 (Seventy) years, resident of Vill- Mahmadpur, P.O.-Ramghat Bodhi Bigha, P.S.-Nagarnaussa, Dist.-Nalanda, Pin-801305 (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-
(Strike out whichever is not applicable)

1. I am/a candidate set up by Janta Dal (United) (name of the political party)/am contesting as an Independent candidate.

2. Details of PAN and status of filing of Income tax return :-

Sl. No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income Tax return has been filed	Total Income shown in Income Tax Return, (in Rupees)
1	(a) Self	AMQPS2420J	2014-2015	4,76,255/-
	(b) H.U.F.	AACHH5913D	2014-2015	6,69,018/-
2	Spouse	NIL	NIL	NIL
3	Dependent-1	NIL	NIL	NIL
4	Dependent-2	NIL	NIL	NIL
5	Dependent-3	NIL	NIL	NIL

3. The following case(s) is/are pending against me in which cognizance has been taken by the court :-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance. Sections of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the Court, Case No. And Date of order taking cognizance :	NIL
(c)	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s) :	NIL

4. Case in which I have been convicted by a court of law (other those referred to in Form 26) :-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL
(c)	Punishment imposed :	NIL

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents :

A. Details of movable assets :

Note :-

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/Institution and Branch are to be given.
3. Value of Bank/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the Income of the candidate.
5. Details including amount is to be given separately in respect of each investment.

Sl. No.	Description	Self	Spouse	Dependent -1	Dependent -2	Dependent -3
(i)	Cash in hand	Rs. 3,15,000/-	Rs. 25,000/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	Deposit in Bank S.B. A/c (a) S.B.L. B.V.M. Panna A/c No.-10830459241 dt. 10/03/2016 Rs. 5,87,247/- (b) P.N.B. Chandl (Nalanda) A/c No.-1402900100177285 dt. 10/03/2016 Rs. 15,888/- (c) M.B.G.B. Ranghat (Nalanda) A/c No.-7468110000015 dt. 10/03/2016 Rs. 21,719/- 5 Years T.D. With Post office A/c No.-74891103768 dt. 12/12/2015 Rs. 1,50,000/- F.D in Bank S.B.I S.B. Pary Patna A/c No.-3153000006 dt. 18/12/2010 Rs. 5,00,000/- P.N.B. Chandl (Nalanda) A/c No.-1402900100000148 dt. 04/02/2011 Rs. 2,25,000/- M.B.G.B. Ranghat (Nalanda) dt. 02/11/2015 Rs. 10,00,000/- Total Rs. 24,89,924/-	Deposit in Bank S.B. A/c A/c No.-746811000001978 M.B.G.B. Ranghat (Nalanda) Rs. 12,000/- F.D in M.B.G.B. Ranghat (Nalanda) M.F.D. No.-410878 dt. 16/12/2015 Rs. 6,00,000/- Total Rs. 6,12,000/-	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and other and the amount	Tata Mutual Fund Folio No.-3400650/25 dt. 27/11/2015 Rs. 3,00,000/-	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in any Financial Institution in Post office or Insurance Company and the amount.	S.B.I Ltd Rs. 5,00,000/-	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL

(vi)	Motor Vehicles/ Aircrafts/ Yachts/ Ships (details of Make, Registration No. etc., Year of Purchase and amount)	(a) Scorpio V.I.S. make 2014 Rs. 10,10,000/- (b) Ford Datsun make 2010 Rs. 3,00,000/- Total Rs. 14,10,000/-	NIL	NIL	NIL	NIL
(vii)	Jewellery, bullion and valuable thing (give details of weight and value)	Gold Ornaments 55 gms. Value Rs. 1,40,000/-	Gold Ornaments 90 gms. Value Rs. 2,60,000/- Silver Ornaments 600 gms. Value Rs. 25,000/- Total Rs. 2,85,000/-	NIL	NIL	NIL
(viii)	Any other assets such as value of claims/interest	Indeterminate share in H.U.F. property La) Gold Ornaments 250 gms. Value Rs. 7,25,000/- 8 Years T.D. With Post office A/c No. 51005054 Dt. 20/07/2015 Rs. 1,00,000/- A/c No. 51005054 Dt. 12/12/2015 Rs. 1,50,000/- N.S.C (10) Dt. 13/10/2009 Rs. 1,00,000/- (09) Dt. 08/04/2013 Rs. 45,000/- (11) Dt. 26/07/2013 Rs. 55,000/- S.B A/c With Post Office A/c No. 4011221 Dt. 10/01/2018 Rs. 34,195/- S.B.J.J. R. Block Patna S.B A/c No. 51054612154 Dt. 10/03/2018 Rs. 1,03,101/- Cash in Hand Rs. 2,50,000/- Total Rs. 18,62,296/-	NIL	NIL	NIL	NIL
(ix)	Gross Total value	Rs. 67,47,220/-	Rs. 9,22,000/-			

B. Details of Immovable assets :

Note :-

1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Agricultural land in Mahamallpur, P.O. Rajphul, P.S. Nagarmallpur (Nalanda)	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	9.15 acre	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, Construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 35,25,000/-	NIL	NIL	NIL	NIL

(ii)	<u>Non-Agricultural Land</u> Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property (a) Unsubdivided at Maaz Paternipe Pattin Khan No.-224, Khasim No.-786 Purchase dt. 01/09/2010 & 27/04/2011 Area 4.5 Katha Rs.10,00,000/-	NIL	NIL	NIL	NIL
	Area (Total measurement in Sq. ft.)	4.50 Katha	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Khasi No.-224, Khasim No.-786 Purchase dt. 01/09/2010 & 27/04/2011	NIL	NIL	NIL	NIL
	Cost of Land (in case of Purchase) at the time of Purchase	Rs. 10,00,000/-	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, Construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 40,00,000/-	NIL	NIL	NIL	NIL
(iii)	<u>Commercial Buildings</u> (Including apartments) Location(s) Survey Number(s)	Non-Agricultural land at Mahumandpur, P.O.-Rangitlat P.S.-Nagamandira (Nalanda)	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in Sq. ft.)	Gudum Area 10,000 Sq. ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the property by way of development, Construction etc.	development Rs. 10,00,000/- Year-2008	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 18,25,000/-	NIL	NIL	NIL	NIL
(iv)	<u>Residential Buildings</u> (Including apartments) Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Residential Building at Mahumandpur, P.O.-Rangitlat, P.S.- Nagamandira (Nalanda)	NIL	NIL	NIL	NIL
	Area (Total measurement in Sq. ft.)	9,000 Sq. ft.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in Sq. ft.)	2,000 Sqft	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, Construction etc.	development Rs. 28,00,000/- Year-2013	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 36,00,000/-	NIL	NIL	NIL	NIL
(v)	<u>Other</u> (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market value of (i) to (v) above	Rs. 1,29,50,000/-	NIL	NIL	NIL	NIL

6. I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

Sl. No.	Description	Self	Spouse	Dependent -1	Dependent -2	Dependent -3
(i)	Loan or dues to Bank/Financial institution(s)					
	Name of Bank or FI	NIL	NIL	NIL	NIL	NIL
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/Entity other than mentioned in (i) above.					
	Names(s)	NIL	NIL	NIL	NIL	NIL
	Amount outstanding					
	Nature of loan					
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand Total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues :					
	Dues to department dealing with government Accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of Telephones/Mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other Dues	NIL	NIL	NIL	NIL	NIL
	Grand Total of all Govt. Dues	NIL	NIL	NIL	NIL	NIL

7. Details of profession or occupation :

a. Self M.L.A., Bihar, Patna.

b. Spouse House wife.

8. My educational qualification is as under :

(Give details of highest School/University education with full form of the certificate/diploma/degree course.)
(Name of the School/College/University and the year in which the course was completed.)

Sl. No.	Course Completed	Year	School/College	Board/University
1.	Matriculation	1960	Hajipur High School, Chandl (Nalanda)	B.S.S.E.B. Patna
2.	Graduation	1965	Nalanda College, Bihar Sharif (Nalanda)	Magadh University, Bodhi Gaya.

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the Candidate	Sri. Hari Narayan Singh	
2.	Full postal address	Vill-Mahmudpur, P.O.-Ramghat, Bodhi Bigha, P.S.-Nagarnausa, Dist.-Nalanda, Pin-801305	
3.	Number and Name of the constituency and state	177, Harman, Nalanda (Bihar)	
4.	Name of the Political party (which set up the candidate (otherwise write 'Independent'))	Janta Dal (United)	
5.	(a) Number of cases in which conviction order passed (other than those referred to Form 26)	NIL	
	(b) Total number of Pending cases where the court(s) have taken cognizance	NIL	
6.	PAN of	Year for which last Income Tax Return filed	Total Income shown (2014-2015)
	(a) Candidate	(i) Self	AMQPS2420J 4,76,255/-
		(ii) H.U.F.	AACHH5913D 6,69,018/-
	(b) Spouse	NIL	NIL
	(c) Dependents	NIL	NIL

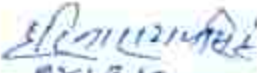
Details of Assets and Liabilities in Rupees						
Description		Self	Spouse	Dependent 1	Dependent 2	Dependent 3
A.	Moveable Asset. (Total value)	Rs. 67,47,220/-	Rs. 9,22,000/-	NIL	NIL	NIL
B.	Immovable Asset.					
	(i) Purchase Price and Development cost of Immovable Property (Total Value)	Rs. 48,00,000/-	NIL	NIL	NIL	NIL
	(ii) Approximate Current Market Price of Asset (Total Value)	Rs. 1,29,50,000/-	NIL	NIL	NIL	NIL
8. Liabilities						
A.	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
B.	Loans from Bank, Financial Institutions and other (Total)	NIL	NIL	NIL	NIL	NIL
9. Highest educational qualification : (Give details of School/University education with full form of the certificate/diploma/degree course.) (Name of the School/College/University and the year in which the course was completed.) Graduation in Nalanda College, Bihar Sharif (Nalanda) from Magadh University, Bodhi Gaya, in years 1965.						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above

Verified at **Patna** this the **14** day of **March** 2016.


981312095
(Hari Narayan Singh)
DEPONENT